IN THE NATIONAL GREEN TRIBUNAL, NEW DELHI

INDEX

IN

COMPLIANCE AFFIDAVIT ON BEHALF OF UTTARAKHAND POLLUTION CONTROL BOARD

Original Application No. 353/2022

Kartik Sharma

Petitioner

Versus

State of Uttarakhand

Respondents

Sl. No.	Particulars	Pg. No.
1.	Index	-
2.	Compliance Affidavit	
3.	**Annexure No.1-** (Copy of the compliance report of the Executive Engineer of Uttarakhand Jal Sansthan dated 09.03.2023)	-
4.	**Annexure No. 2-** (A copy of the order dated 18.04.2023 issued by Sub-Divisional Magistrate)	-
5.	**Annexure No.3-** (A true copy of the letter dated 17.04.2023 issued by UKPCB to CPCB)	-

NOTARY Rajender Singh Advocate Dehradun District Reg.No.19(01)/2002 UTTARAKHAND (INDIA)

6.	**<u>Annexure No. 4 (Colly)-</u>** (Copy of the letter dated 31.01.2023 and report dated 21.02.2023).	-
7.	**<u>Annexure No. 5 (Colly)-</u>** (A copy of the letters dated 18.04.2023 issued by Regional Officer, Dehradun and instruction issued by UKPCB dated 19.04.2023).	-
8.	**<u>Annexure No. 6-</u>** (Copy of the minutes of the meeting conducted on 06.03.2023).	-

Dated: April, 2023

Advocate
(Counsel for the respondent)

NOTARY
Rajender Singh Negi
Advocate
Dehradun District
Reg.No.19(01)2002
GOVT. OF UTTARAKHAND (INDIA)

COMPLIANCE AFFIDAVIT ON BEHALF OF UTTARAKHAND POLLUTION CONTROL BOARD

Original Application No. 353/2022

Kartik Sharma

Petitioner

Versus

State of Uttarakhand

Respondents

NOTARY GOVT. OF UTTARAKHAND (INDIA) Rajender Singh Negi Advocate Dehradun District Reg. No. 19(01)200 NOTARIAL NOTARIAL

AFFIDAVIT of Dr. Raj Kumar Chaturvedi, aged about 50 years, S/o Shri Ram Swaroop Chaturvedi. Presently posted as Regional Officer, Uttarakhand Pollution Control Board, Regional Office, Dehradun.

Deponent

I, the above-named deponent does hereby solemnly affirm and state on oath as under: -

1) That the deponent is presently posted as the Regional Officer, Uttarakhand Pollution Control Board, Regional Office, Dehradun and is authorized to sign and swear the instant affidavit.

2) That the deponent has gone through the contents of the above-noted Application filed by the petitioner and has fully understood the contents thereof and is in a position to reply to the same.

3) That the above noted O.A. was listed for hearing on 12.01.2023, wherein the Hon'ble National Green Tribunal was pleased to issue the following directions:

"15. In the fact and circumstances, till proper effective regulatory measures are provided by the UKPCB and other Authorities including District Magistrate, Dehradun, we hereby direct UKPCB and Distract Magistrate, Dehradun to ensure that no private vendor draw any water to carry through tanker for supply for commercial use by the hotels and any violation will attract imposition of environmental compensation payable by such vendors and users, i.e., hotels."

4) The UKPCB has been informed that in compliance of the aforesaid order of this Hon'ble Tribunal, the Executive Engineer of Uttarakhand Jal Sansthan, Dehradun vide Notice no. 1913 dated 09.03.2023 has informed that the temporary system of extracting the stream water by private vendors and hotels through tankers near Dhobhighat has been demolished and the same is substantiated by photographic proof. Copy of the compliance report of the Executive Engineer of Uttarakhand Jal Sansthan dated 09.03.2023 is being marked and filed as **Annexure No.1** to this affidavit.

NOTARY GOVT. OF UTTARAKHAND (INDIA) Rajender Singh Negi Advocate Dehradun District Reg.No.19(01)2002

Rik

5) That in addition to above, the Sub-Divisional Magistrate Dehradun has also issued an order dated 18.04.2023 in the nature of prohibition to permanently eliminate unauthorized withdrawal of the surface water from the natural spring around Mussoorie lake by commercial establishments and private tankers. A copy of the order dated 18.04.2023 issued by Sub Divisional Magistrate is being marked and filed as **Annexure No. 2** to this affidavit.

6) That Hon'ble National Green Tribunal further issued the following directions:

"16. In the meantime, we also direct that UKPCB shall take steps for determination of compensation for illegal use of water drawn from Dhobighat Water Spring by the hotels for commercial purposes, list whereof have been submitted as Annexure-2 to the report dated 20.08.2022, in accordance with law. The compensation shall also be determined against the private vendors who have illegally drawn water from the above water stream, in accordance with law."

7) That with respect to the above stated direction of this Hon'ble Tribunal, it is submitted that a perusal of the "Report of the CPCB In-house committee on Methodology for Assessing Environmental Compensation and Action Plan to Utilize Fund" dated 15.07.2019 prepared by CPCB reveals that there is no method for calculating compensation for illegal extraction of surface water. The guidelines mentioned in the above stated report is for imposing compensation for illegal extraction of

NOTARY Rajender Singh Negi Advocate Dehradun District Reg.No.19(01)2002 GOVT OF UTTARAKHAND (INDIA)

ground water whereas water of the Dhobhighat water spring is surface water.

8) It is also pertinent to mention at this juncture that as per the above-mentioned report District Collector and Central Ground Water Authority are authorised to levy the Environmental Compensation and the State Pollution Control Board is not the assigned authority to do so.

9) That in this connection UKPCB has issued a letter dated 17.04.2023 to the CPCB seeking clarification with respect to determination and imposition of environmental compensation in case of illegal withdrawal of surface water by private entities. A true copy of the letter dated 17.04.2023 issued by UKPCB to CPCB is being marked and filed as **Annexure No.3**.

10) That Hon'ble National Green Tribunal further referred the order dated 02.09.22 and issued the following directions:

"17. We further direct that a further detailed effective compliance report in terms of the directions given by this Tribunal in the order dated 02.09.2022 be placed before this Tribunal by means of further compliance and action taken report which shall be filed within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF. Nodal agency will be the District Magistrate, Dehradun, Uttarakhand for coordination and compliance."

NOTARY Rajender Singh Negi Advocate Dehradun District Reg.No.13(01)2002 GOVT. OF UTTARAKHAND INDIA

11) That the order dated 02.09.22 referred in the above directions of Hon'ble National Green Tribunal is reproduced hereunder as,

"6............

Further, it needs to be ensured that no wash water from washing of clothes or other source of waste water goes into the Lake and contaminates the same. The water quality of Lake needs to be monitored at least of Class 'B' of Primary Water Quality Criteria.

7. Accordingly, we direct a five-member joint Committee to be headed by Chairman, Uttarakhand Pay Jal Sansthan with nominees of National Wetland Authority, State Wetland Authority, State PCB and District Magistrate, Dehradun to ensure that drawal of water from the catchment area of the Lake is duly regulated. State PCB needs to regulate consents only to the extent of availability of water with a commercial establishment from water harvesting or recycled waste water or water supplied by the Jal Sansthan. No hotel be allowed to draw water from springs flowing into the lake without strict regulation, considering the extent of availability and priority for availability of water for drinking purposes for the inhabitants. The State PCB will be the Nodal Agency for coordination and compliance. The Committee may ascertain the extent of capacity of the Jal Sansthan to supply water for domestic and commercial purposes separately. The Committee may also suggest regulatory measures to ensure that no unregulated drawal of water takes place for commercial purposes from the catchment areas of the Lake. A report about compliance status as per above directions as on 31.10.2022 be furnished by 15.11.2022 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR

NOTARY GOVT. OF UTTARAKHAND (INDIA) Rajender Singh Negi Advocate Dehradun District Reg. No. 19(01)2002

Support PDF and not in the form of Image PDF."

12) That in compliance of the aforesaid order of this Hon'ble Tribunal, Regional Officer, Dehradun vide its letter dated 31.01.2023 directed the hotels to submit information regarding their water requirement and the corresponding water supply by the Uttarakhand Jal Sansthan to them. Copy of the same letter was also endorsed to Uttarakhand Jal Sansthan, Mussoorie. Vide its report dated 21.02.2023, the Executive Engineer, Uttarakhand Jal Sansthan submitted the details of the water requirement of the hotels and the supply thereof as provided by the Uttarakhand Jal Sansthan in a tabulated manner. In this connection copy of the letter dated 31.01.2023 and report dated 21.02.2023 are collectively being marked and filed as **Annexure No. 4** to this affidavit.

13) That in addition to the above, Regional Officer, Dehradun in its letter dated 18.04.2023 addressed to Member Secretary, UKPCB for further clarified that out of a total of 282 hotels, 176 hotels have been examined and rest are under the process of examination for granting consent afresh or re-evaluating the consents already granted. Out of 176 hotels that have been examined, water requirement of 130 hotels is found to be within the limit of water supplied to them by the Uttarakhand Jal Sansthan, Mussoorie and are therefore in accordance with the sanctioned water quantity. With respect to the remaining 46 hotels, it has been found that their actual water requirement is more than what has been sanctioned and supplied by the Uttarakhand Jal Sansthan, Mussoorie and therefore, their consents are under the process of

NOTARY GOVT. OF UTTARAKHAND INDIA Rajender Singh Negi Advocate Dehradun District Reg.No.19(01)2002

re-evaluation. Moreover, vide the aforesaid letter the Regional Officer, Dehradun also sought clarification regarding mention of quantity of fresh water in consent order issued to hotels. In this regard instructions were issued by Member Secretary clarifying that while issuing consent order quantity of water to be consumed along with the approved source of water supply is to be included. Copies of the letters dated 18.04.2023 and dated 19.04.2023 are being collectively marked and filed as **Annexure No. 5** to this affidavit.

14) At this juncture it is not out of context to mention that as per the orders issued by the District Magistrate to the Sub-Divisional Magistrate vide letter dated 18.02.2023, the Sub-Divisional Magistrate conducted meetings with the members of the Jal Sansthan, Jal Nigam, UKPCB and hotel owners where it was submitted by the members of the UKPCB that in order to improve the quality of the water from class "D" to class "B" the Jal Sansthan has provided sewage treatment facility for the area of Dhobhighat. It was also informed by the members of the Jal Sansthan that after the implementation of the Yamuna Pumping Yojana there will be no need for supply of water from the Dhobhighat water spring. Copy of the minutes of the meeting conducted on 06.03.2023 are being marked and filed as **Annexure No. 6** to this affidavit.

NOTARY GOVT. OF UTTARAKHAND (INDIA) Rajender Singh Negi Advocate Dehradun District Reg. No. 19(0)/2002

15) That the deponent is a responsible Government servant having the highest regards for the Hon'ble Tribunal and orders passed by them. The deponent has always made his sincerest efforts to carry

out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.

Deponent

I, ..., Advocate, do hereby declare that the person making this affidavit and alleging himself to be .... is the same person who is known to me from the papers produced by him before me in this case.

Advocate
Enroll. No. ...

Solemnly affirmed before me on this day of 19th April, 2023 at Dehradun at about 5 ~~AM~~/PM by the deponent who has been identified by the aforesaid person. I have satisfied myself by examining the deponent who understood the contents of this affidavit.

The person has signed in my presence on the affidavit.

Notary

Sr. NO. 2238/23

NOTARY
GOVT. OF UTTARAKHAND (INDIA)
Rajender Singh Negi
Advocate
Dehradun District
Reg. No. 19(01)2002

This affidavit is sworn before me by
Shri Dr. Raj Kumar Chaturvedi
who is identified by Shri ....
at Dehradun on 19th/4/23

(Rajender Singh Negi)
Advocate & Notary, Dehradun

ANNEXURE-1

दूरभाष–0135–2632055
E-Mail – ee_ujsmie@yahoo.co.in

कार्यालय अधिशासी अभियन्ता
उत्तराखण्ड जल संस्थान, मसूरी।

पत्रांक 1913 / अधि0अभि0 / 2022-23.   दिनाँक 07/03/23.

सेवा में,

जिलाधिकारी
देहरादून।

विषयः– **<u>मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0–353 / 2022 कार्तिक शर्मा बनाम उत्तराखण्ड राज्य में पारित आदेश दिनांक 02–09–2022 एवं 12–01–2023 के सम्बन्ध में।</u>**

महोदय,

उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0–353 / 2022 कार्तिक शर्मा बनाम उत्तराखण्ड राज्य में पारित आदेश दिनांक 02–09–2022 एवं 12–01–2023 के सम्बन्ध में अनुपालन आख्या निम्नवत है।

1. मा0 राष्ट्रीय हरित अधिकरण के आदेश दिनांक 02–09–2022 के पैरा 6 के अनुसार "The Water Quality of Lake to be monitored at least of Class 'B' of Primary Water Quality Criteria" उपरोक्त के कम में इस कार्यालय द्वारा धोबिघाट में निवासरत्त परिवारों को इस आशय का नोटिस प्रेषित कर दिये गये हैं कि धोबिघाट की अपस्ट्रीम में कोई भी घरेलू जनित उत्प्रवाह को न छोड़ा जाये तथा उनके द्वारा अविलम्ब ही सीवर संयोजन करवाया जाना सुनिश्चित किया जाये। (संलग्न नोटिस) जिसके सापेक्ष वर्तमान तक 13 उपभोक्ताओं द्वारा सीवर संयोजन ले लिये गये हैं शेष उपभोक्ताओं द्वारा सीवर संयोजन लेने की प्रकिया गतिमान है साथ ही अवगत कराना है कि सम्पूर्ण उत्तराखण्ड राज्य के अन्तर्गत दूषित जल को Class 'B' कैटेगरी में लाने का कार्य उत्तराखण्ड पेयजल निगम द्वारा किया जाता है उत्तराखण्ड जल संस्थान द्वारा केवल योजनाओं रखरखाव एवं संचालन का कार्य ही किया जाता है।
2. मा0 एन0जी0टी0 के **आदेश 02–09–2023 के पैरा 7** के अनुसार Accordingly, we direct a five member joint committee to be headed by chairman, Uttrakhand Pay Jal Sansthan, with nominees of National Wetland Authority, State Wetland Authority, State PCB and District Magistrate Dehradun to ensure the drawl of Water From the catchment area of the lake is duly regulated. State PCB needs to regulate consents only to the extent of availability of water with a commercial establishment from water harvesting or recycled waste water or water supplied by the Jal Sansthan. **No hotel be allowed to draw water from springs flowing into the lake without strict regulation,** considering the extend of availability and priority for availability of water for drinking purposes for the inhabitants. The state PCB will be the Nodel Agency for Coordination and Compliance एवं मा0 एन0जी0टी0 के **आदेश दिनांक 12–01–2023 के बिन्दु सं0 15** अनुसार In the fact and,circumstances, **till proper effective regulatory measuresare provided by the UKPCB and other Authorities including District Magistrate, Dehradun,** we hereby direct UKPCB and Distract Magisürate. Dehradun to ensure that no private vendor draw any, water to carry through tanker for supply for commercial use by the hotels and any violation will attract imposition of environmentalcompensation payable by such vendors and users, ie hotels. उक्त के कम में

धोबिघाट में टैंकरों के माध्यम से जल भण्डारण हेतु की गयी अस्थायी व्यवस्था को पूर्ण रूप से ध्वस्त कर दिया गया है जिससे कि प्राईवेट वैन्डर्स एवं होटलों द्वारा वर्तमान धोबिघाट से जल का दोहन नहीं किया जा रहा है (संलग्न फोटोग्राफ)।

संलग्नः– 1. नोटिस की प्रतियां।

2. ध्वस्तीकरण की फोटोग्राफ।

भवदीय

(एल0 सी0 रमोला)
अधिशासी अभियन्ता

प्रतिलिपि–

1. मुख्य महाप्रबन्धक महोदया उत्तराखण्ड जल संस्थान जल भवन बी–ब्लॉक नेहरू कालोनी देहरादून को सादर सूचनार्थ।
2. सदस्य सचिव उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड देहरादून को जिलाधिकारी महोदया के पत्र सं0 636 दिनांक 18 जनवरी 2023 के कम में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
3. महाप्रबन्धक (मु0) महोदय, उत्तराखण्ड जल संस्थान, जल भवन बी–ब्लॉक नेहरू कालोनी देहरादून को सादर सूचनार्थ।
4. अधिशासी अभियन्ता, उत्तराखण्ड पेयजल एवं निर्माण निगम देहरादून मसूरी को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
5. उपजिलाधिकारी मसूरी को सादर सूचनार्थ।
6. क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड देहरादून।
7. अधिशासी अधिकारी नगर पालिका परिषद मसूरी।
8. सहायक अभियन्ता/कनिष्ठ अभियन्ता उत्तराखण्ड जल संस्थान मसूरी।

अधिशासी अभियन्ता

216 ANNEXURE-2

आदेश

सर्वसाधारण को सूचित किया जाता है कि मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0 353/2022 कार्तिक शर्मा बनाम उत्तराखण्ड राज्य में पारित आदेश दिनांक 02.09.2022 एवं 12.01.2023 के कम में मसूरी झील के निकट प्राकृतिक स्त्रोत से किसी भी व्यवसायिक/निजी विक्रेता को प्रभावी नियामक उपाय बनाये जाने तक, किसी भी प्रकार से उक्त स्त्रोत से पानी का दोहन किये जाने से निषिद्ध किया जाता है।

उक्त आदेश तत्काल प्रभाव से लागू होगा।

(नन्दन कुमार)
मा0प्र0से0
संयुक्त मजिस्ट्रेट/
उप जिलाधिकारी, मसूरी।

कार्यालय उप जिलाधिकारी, मसूरी।

संख्या 29 /ना0ना0(म0)/2023 दिनांक 18 अप्रैल, 2023

प्रतिलिपिः– निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित–

1– जिलाधिकारी महोदया, देहरादून।

2–अधिशासी अभियंता, जल संस्थान, मसूरी।

3–क्षेत्रीय अधिकारी, प्रदूषण नियंत्रण बोर्ड, देहरादून।

4–अधिशासी अधिकारी, नगर पालिका परिषद्, मसूरी को नोटिस बोर्ड में चस्पा हेतु।

5– नायब नाजिर, उप जिलाधिकारी कार्यालय मसूरी को नोटिस बोर्ड में चस्पा हेतु।

संयुक्त मजिस्ट्रेट/
उप जिलाधिकारी, मसूरी।

HEAD OFFICE
Uttarakhand Pollution Control Board
"Gauradevi Paryavaran Bhawan"
46B, IT Park, Sahastradhara Road, Dehradun
E-mail : msukpcb@yahoo.com, Phone No.-0135-2607092

Letter No.: UKPCB/HO/Gen-183-568/2023/84, **Date: 17.04.2023**

SPEED POST / E-MAIL

To,

Member Secretary,
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar,
Delhi – 110032
Email: mscb.cpcb@nic.in

Sub.: Imposition of Environmental Compensation on illegal drawl of Spring Water-reg.

Dear Sir,

It is to bring to your kind notice that the matter of illegal drawl of spring water i.e surface water by private vendors and hotels of Mussoorie for commercial purposes is under consideration before the Hon'ble NGT in the matter of O.A. No. 353 of 2022. Water is primarily being supplied by the Uttarakhand Jal Sansthan for hotels and other commercial establishments in Mussoorie, however, in past water deficit have been met through tankers from natural spring by hotels and private vendors. Hon'ble NGT directed the State Pollution Control Board to determine the compensation of illegal use of spring water by private vendors and hotels.

In this regard you are requested to kindly provide guidelines/protocol of assessment of compensation for illegal drawl of surface water, if available with CPCB, please.

Thanking you.

Sincerely Yours'

17/4

(S.K. Pattnaik)
Member Secretary

क्षेत्रीय कार्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
ई-115, नेहरू कॉलोनी, देहरादून-248001

UTTARAKHAND UEPPCB

REGIONAL OFFICE
Uttarakhand Pollution Control Board
E-115, Nehru Colony, Dehradun-248001

पत्रांक सं0-यूकेपीसीबी/आरओडी/NGT-49/2022-23/4185-1973 दिनांक: 31/01/2023

सेवा में,

सूची संलग्न (1-322)

Uttarakhand Pollution Control Board
Diary No. 6967
Date 08/02/23.

विषय- **होटल द्वारा उपभोग किये जा रहे जल की मात्रा एवं आपूर्ति के सबंध में।**

महोदय,

मा0 राष्ट्रीय हरित अधिकरण द्वारा मूल आवेदन संख्या 353/2022 में पारित आदेशों के अनुक्रम में आपको निर्देशित किया जाता है कि निम्न सूचनायें तत्काल प्रभाव से इस कार्यालय को प्रस्तुत करना सुनिश्चित करे-

1. होटल में कुल जल उपभोग की मात्रा (प्रतिदिन)
2. जल आपूर्ति के स्रोत का विवरण।
3. उत्तराखंड जल संस्थान से सत्यापित जल आपूर्ति की मात्रा।

इसके अतिरिक्त किसी भी दशा में सक्षम विभाग की अनुमति के बिना किसी भी प्राकृतिक स्रोत/झरना आदि से जल का दोहन नही करे।

Dr Rajendra (legal)

EE DKG 2

Gen-183-568

भवदीय

(डा0 आर0के0 चतुर्वेदी)
क्षेत्रीय अधिकारी (प्र0)

प्रतिलिपि-

1. सदस्य सदस्य महोदय, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, गौरा देवी पर्यावरण भवन, आई0टी0 पार्क,सहस्त्रधारा रोड़, देहरादून को सादर प्रेषित।
2. अधिशासी अभियंता, उत्तराखंड जल संस्थान, मसूरी को इस आशय के साथ कि संलग्न सूची के होटलों को विभाग द्वारा की गयी जलापूर्ति की मात्रा का विवरण इस कार्यालय को प्रेषित करना चाहें जिससे ससमय मा0 हरित अधिकरण के आदेशों का अनुपालन सुनिश्चित किया जा सके।

क्षेत्रीय अधिकारी (प्र0)

CEO (T)
CEO (A)
No.
No.

दूरभाष–0135–2632055
फैक्स–0135–2632438
E-Mail – ee_ujsmic@yahoo.co.in

कार्यालय अधिशासीअभियन्ता
उत्तराखण्ड जल संस्थान,मसूरी।

पत्रांक 1818 /एन.जी0टी/ 2022–23 / दिनाँक 21-2- 2023

सेवा में,

क्षेत्रीय अधिकारी,
उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड,
ई–115 नेहरू कालोनी, देहरादून।

विषयः– **होटल द्वारा उपभोग किये जा रहे जल की मात्रा एवं आपूर्ति के सम्बन्ध में।**

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक सं0 सूकेपीसीबी/आरओडी/NGT-49/2022–23/4185-1973 दिनांक 31–01–2023 के कम में चाही गयी सूचना प्रेषित की जा रही है।

संलग्नः– उपरोक्तानुसार

भवदीय,

(एल0सी0रमोला)
अधिशासी अभियन्ता,
मसूरी।

पृ0सं0 एवं दिनांक तदैवः
प्रतिलिपिः– 1– अधीक्षण अभियन्ता (ग्रा0) उत्तराखण्ड जल संस्थान 95– राजपुर रोड देहरादून को सादर सूचनार्थ प्रेषित।
2– सहायक अभियन्ता, उत्तराखण्ड जल संस्थान मसूरी को सूचनार्थ प्रेषित।

अधिशासी अभियन्ता।

होटलों द्वारा उपभोग जल की मात्रा

क्र० सं०	होटल का नाम	उपभोग की मात्रा (प्रतिदिन)	ली	श्रोत का विवरण	सत्यापित जलापूर्ति की मात्रा	ली
1	Hotel Brent Wood	25000	Ltr		25000	Ltr
2	Ashiyana Continental	8000	Ltr		8000	Ltr
3	Avalon Resort	32500	Ltr		32500	Ltr
4	Hotel Minerva	5000	Ltr		5000	Ltr
5	Hackmans Hotel	10449	Ltr		10449	Ltr
6	Hotel Camel View	4000	Ltr		4000	Ltr
7	Hotel Classic Fall Resort	8000	Ltr		8000	Ltr
8	Cristial Palace	4200	Ltr		4200	Ltr
9	D.P. Hotel & Resort	2600	Ltr		2600	Ltr
10	Fort Resort	40000	Ltr		40000	Ltr
11	Hotel Fortune Resort	70000	Ltr		70000	Ltr
12	Garhwal Mandal	5000	Ltr		5000	Ltr
13	Green & Breeze	11000	Ltr		11000	Ltr
14	Happy Valley	2500	Ltr		2500	Ltr
15	Holiday Inn	7000	Ltr		7000	Ltr
16	Hotel Seven Oaks	3917	Ltr		3917	Ltr
17	Hotel Ashna	2500	Ltr		2500	Ltr
18	Hotel Abhinandan	5000	Ltr		5000	Ltr
19	Hotel Adarsh	3000	Ltr		3000	Ltr
20	Hotel Ajay	2500	Ltr		2500	Ltr
21	Hotel Amar	2500	Ltr		2500	Ltr
22	Hotel Ambika Palace	3400	Ltr		3400	Ltr
23	Hotel Antra	6450	Ltr		6450	Ltr
24	Hotel Apna Ashiyana	2500	Ltr		2500	Ltr
25	Hotel Apsara	4000	Ltr		4000	Ltr
26	Hotel Ashirwad	9549	Ltr		9549	Ltr
27	Hotel Ashoka Continental Library	4050	Ltr		4050	Ltr
28	Hotel Atithi	2600	Ltr		2600	Ltr
29	Hotel Avenel Palace	2500	Ltr		2500	Ltr
30	Hotel Brahma Palace	5901	Ltr		5901	Ltr
31	Hotel Broad way	6048	Ltr		6048	Ltr
32	Hotel Castle View	4000	Ltr		4000	Ltr
33	Hotel City Castle	2500	Ltr		2500	Ltr
34	Hotel Clark	6000	Ltr		6000	Ltr
35	Hotel Classic Hieght	10000	Ltr		10000	Ltr
36	Hotel Cloud End	2500	Ltr		2500	Ltr
37	Hotel Cannought Castle	10000	Ltr		10000	Ltr
38	Hotel Dev Palace	5200	Ltr		5200	Ltr
39	Hotel Dev Lok	3000	Ltr		3000	Ltr
40	Hotel Diamond	2500	Ltr		2500	Ltr

41	Hotel Doon Palace	2500	Ltr		2500	Ltr
42	Hotel Dreem Palace	6000	Ltr		6000	Ltr
43	Hotel Drive Inn	30000	Ltr		30000	Ltr
44	Hotel Dwaper	5000	Ltr		5000	Ltr
45	Hotel Emrald Hieght	6500	Ltr		6500	Ltr
46	Hotel Everest	2500	Ltr		2500	Ltr
47	Hotel Everest Highland Chaman Estate	2500	Ltr		2500	Ltr
48	Hotel EverGreen	2500	Ltr		2500	Ltr
49	Hotel Filigiri	5000	Ltr		5000	Ltr
50	Hotel forest View	16000	Ltr		16000	Ltr
51	Hotel Glen Roy	4500	Ltr		4500	Ltr
52	Hotel Green Castle	17866	Ltr		17866	Ltr
53	Hotel Hamer International	7000	Ltr		7000	Ltr
54	Hotel Highland	11000	Ltr		11000	Ltr
55	Hotel Hill Queen	15000	Ltr		15000	Ltr
56	Hotel Hill view	2500	Ltr		2500	Ltr
57	Hotel Himalaya Castle	4000	Ltr		4000	Ltr
58	Hotel Himalaya Club	7000	Ltr		7000	Ltr
59	Hotel Him Shree	4333	Ltr		4333	Ltr
60	Hotel Horizon	3500	Ltr		3500	Ltr
61	Hotel Howard International	4000	Ltr		4000	Ltr
62	Hotel Elbert Manor	2500	Ltr		2500	Ltr
63	Hotel Imperial Square	3300	Ltr		3300	Ltr
64	Hotel Inder Palace	2500	Ltr		2500	Ltr
65	Hotel India	4650	Ltr		4650	Ltr
66	Hotel Ivy	2500	Ltr		2500	Ltr
67	Hotel Jain Regency	3000	Ltr		3000	Ltr
68	Hotel Jeet	2400	Ltr		2400	Ltr
69	Hotel Jiva	2500	Ltr		2500	Ltr
70	Hotel Krishna Palace	2500	Ltr		2500	Ltr
71	Hotel Kulri Presidency	3666	Ltr		3666	Ltr
72	Hotel Krishiv residency	2500	Ltr		2500	Ltr
73	Hotel La Hill Vista Inn	2500	Ltr		2500	Ltr
74	Hotel Laxmi Palace	4700	Ltr		4700	Ltr
75	Hotel Library Club	3000	Ltr		3000	Ltr
76	Hotel Library Presidency	3666	Ltr		3666	Ltr
77	Hotel Laxmount	3000	Ltr		3000	Ltr
78	Hotel Luxury Inn	2250	Ltr		2250	Ltr
79	Hotel Mall View	2500	Ltr		2500	Ltr
80	Hotel Mansarovar	6500	Ltr		6500	Ltr
81	Hotal Maya	2500	Ltr		2500	Ltr
82	Hotel May Field	3000	Ltr		3000	Ltr

83	H[illegible]l Mid Town	8000	Ltr	8000	Ltr
84	Hotel Milestone	6832	Ltr	6832	Ltr
85	Hotel Moon Light resort	2500	Ltr	2500	Ltr
86	Hotel Mountrose Residency	2500	Ltr	2500	Ltr
87	Hotel Mountain Quil	2500	Ltr	2500	Ltr
88	Hotel Mountain View	15000	Ltr	15000	Ltr
89	Hotel Mussoorie Club	3100	Ltr	3100	Ltr
90	Hotel Mussoorie Heights	2500	Ltr	2500	Ltr
91	Hotel Mussoorie Inn	2500	Ltr	2500	Ltr
92	Hotel Mussoorie International	12000	Ltr	12000	Ltr
93	Hotel Mussoorie Residency	6666	Ltr	6666	Ltr
94	Hotel Naaz	3500	Ltr	3500	Ltr
95	Hotel Nand Palace	4500	Ltr	4500	Ltr
96	Hotel Natraj	4000	Ltr	4000	Ltr
97	Hotel Nand Residency	10732	Ltr	10732	Ltr
98	Hotel Neelam International	4000	Ltr	4000	Ltr
99	Hotel Oak Bush	12801	Ltr	12801	Ltr
100	Hotel Oasis of unit	14335	Ltr	14335	Ltr
101	Hotel Omkar	2500	Ltr	2500	Ltr
102	Hotel Pacific	7332	Ltr	7332	Ltr
103	Hotel Padmini Niwas	17500	Ltr	17500	Ltr
104	Hotel Paradice Mension	8132	Ltr	8132	Ltr
105	Hotel Paramount	5034	Ltr	5034	Ltr
106	Hotel park	4834	Ltr	4834	Ltr
107	Hotel Park Royal Inn	3000	Ltr	3000	Ltr
108	Hotel Park Wood	3000	Ltr	3000	Ltr
109	Hotel Peak View	3666	Ltr	3666	Ltr
110	Hotel Perfect Hideout	2500	Ltr	2500	Ltr
111	Hotel Phonix	2600	Ltr	2600	Ltr
112	Hotel Picnic	2500	Ltr	2500	Ltr
113	Hotel Pine Tree	2500	Ltr	2500	Ltr
114	Hotel Palm Retreat	5000	Ltr	5000	Ltr
115	Hotel Pleasant View	12332	Ltr	12332	Ltr
116	Hotel Prestize	1833	Ltr	1833	Ltr
117	Hotel Raghushree	7000	Ltr	7000	Ltr
118	Hotel Raj	12798	Ltr	12798	Ltr
119	Hotel Ramanand Residency	3034	Ltr	3034	Ltr
120	Hotel Ratan	5000	Ltr	5000	Ltr
121	Hotel Roselyn	2500	Ltr	2500	Ltr
122	Hotel Royal Classic	4000	Ltr	4000	Ltr
123	Hotel Square	2500	Ltr	2500	Ltr
124	Hotel Sai Bali	2500	Ltr	2500	Ltr

125	Hotel Samrat	3000	Ltr		3000	Ltr
126	Hotel Sarasvati	2500	Ltr		2500	Ltr
127	Hotel Sartaj	2500	Ltr		2500	Ltr
128	Hotel Satyam	2500	Ltr		2500	Ltr
129	Hotel Savera	2500	Ltr		2500	Ltr
130	Hotel Savoy	80000	Ltr		80000	Ltr
131	Hotel Shalimar	2500	Ltr		2500	Ltr
132	Hotel Sheela	2500	Ltr		2500	Ltr
133	Hotel Shilton	13000	Ltr		13000	Ltr
134	Hotel Shiva Palace	5000	Ltr		5000	Ltr
135	Hotel Shivam	5000	Ltr		5000	Ltr
136	Hotel silver Line	2500	Ltr		2500	Ltr
137	Hotel Silver Oak	4132	Ltr		4132	Ltr
138	Hotel Sky Lark	13333	Ltr		13333	Ltr
139	Hotel S.N. Residency	4167	Ltr		4167	Ltr
140	Hotel Sparsh	2500	Ltr		2500	Ltr
141	Hotel Star View	2500	Ltr		2500	Ltr
142	Hotel Star Residency	6332	Ltr		6332	Ltr
143	Hotel Sun & Snow	8732	Ltr		8732	Ltr
144	Hotel Sun in Star	8000	Ltr		8000	Ltr
145	Hotel Sunny Cot	10000	Ltr		10000	Ltr
146	Hotel Super	2250	Ltr		2250	Ltr
147	Hotel Surya Kiran	2500	Ltr		2500	Ltr
148	Hotel Tarangi	12000	Ltr		12000	Ltr
149	Hotel 9x	2500	Ltr		2500	Ltr
150	Hotel the portrate	2500	Ltr		2500	Ltr
151	Hotel Trinquality shanti kunj Barlowganj	2500	Ltr		2500	Ltr
152	Hotel 30 Digree	3000	Ltr		3000	Ltr
153	Hotel Tourist Light	2500	Ltr		2500	Ltr
154	Hotel Tourist Home	2500	Ltr		2500	Ltr
155	Hotel Tulamor	2500	Ltr		2500	Ltr
156	Hotel Uday	2500	Ltr		2500	Ltr
157	Hotel Upstairs	2500	Ltr		2500	Ltr
158	Hotel Usha Palace	2500	Ltr		2500	Ltr
159	Hotel Vasant Palace	11500	Ltr		11500	Ltr
160	Hotel Vikash	13132	Ltr		13132	Ltr
161	Hotel Barlow Villa	2500	Ltr		2500	Ltr
162	Hotel Vishnu Palace	4500	Ltr		4500	Ltr
163	Hotel Vishnu Grand	4200	Ltr		4200	Ltr
164	Hotel Walnut Grove	5333	Ltr		5333	Ltr
165	Hotel Western	2500	Ltr		2500	Ltr
166	Hotel Winter Line	2500	Ltr		2500	Ltr

167	Hotel Wood View	2966	Ltr		2966	Ltr
168	Hotel The Pride	2700	Ltr		2700	Ltr
169	Hotel Jaypee	60000	Ltr		60000	Ltr
170	Hotel Kasmanda Palace	8000	Ltr		8000	Ltr
171	Hotel Mall Palace	10000	Ltr		10000	Ltr
172	Hotel Mosaice	22500	Ltr		22500	Ltr
173	Hotel Gate way	8666	Ltr		8666	Ltr
174	Hotel Monarch	6500	Ltr		6500	Ltr
175	Hotel Nandan	43998	Ltr		43998	Ltr
176	Hotel Pine Retreat Hakmans	13800	Ltr		13800	Ltr
177	Hotel Pioneer	9000	Ltr		9000	Ltr
178	Hotel Prince	2500	Ltr		2500	Ltr
179	Hotel Pritam	4032	Ltr		4032	Ltr
180	Hotel Rockby Manor	5000	Ltr		5000	Ltr
181	Hotel Roxy	3000	Ltr		3000	Ltr
182	Sec. Laxmi Narayan Mandir	3000	Ltr		3000	Ltr
183	Greesh Associate Madhuban	10000	Ltr		10000	Ltr
184	Hotal Silver Arch	2400	Ltr		2400	Ltr
185	Hotel Sterling	21000	Ltr		21000	Ltr
186	Hotel Kamakshi Grand	9000	Ltr		9000	Ltr
187	Hotel Sun Grace	3000	Ltr		3000	Ltr
188	Hotel Vermount	5898	Ltr		5898	Ltr
189	Hotel Claridiage Nabha	28000	Ltr		28000	Ltr
190	Hotel Golden Palm	30000	Ltr		30000	Ltr
191	Hotel Grand Valley	9000	Ltr		9000	Ltr
192	Hotel Perl	8000	Ltr		8000	Ltr
193	Hotel Rink	2250	Ltr		2250	Ltr
194	Hotel Solitiere	17000	Ltr		17000	Ltr
195	Hotel Valley View	2500	Ltr		2500	Ltr
196	Hotel Value theme	2500	Ltr		2500	Ltr
197	Hotel Wild Wood	10000	Ltr		10000	Ltr
198	Hotel Amrit Tara	7000	Ltr		7000	Ltr
199	Hotel Bright Star	3500	Ltr		3500	Ltr
200	Hotel Darpan	2500	Ltr		2500	Ltr
201	Hotel Garhwal Tarrace	3868	Ltr		3868	Ltr
202	Hotel Green View	2500	Ltr		2500	Ltr
203	Hotel Hard Rock	10000	Ltr		10000	Ltr
204	Hotel Highness	2500	Ltr		2500	Ltr
205	Hotel Honeymoon Inn	11000	Ltr		11000	Ltr
206	Hotel Jass Resort	4000	Ltr		4000	Ltr
207	Hotel Mayur sumerville	12000	Ltr		12000	Ltr
208	Hotel Nishima	2500	Ltr		2500	Ltr

209	Hotel Palki	5000	Ltr		5000	Ltr
210	Hotel Pathik Bangali	2500	Ltr		2500	Ltr
211	Hotel Poornima	2834	Ltr		2834	Ltr
212	Hotel Rudison Tara	4917	Ltr		4917	Ltr
213	Hotel Rock Stone	5000	Ltr		5000	Ltr
214	Hotel Rock wood	10000	Ltr		10000	Ltr
215	Hotel Snow View	2500	Ltr		2500	Ltr
216	Hotel Star	2500	Ltr		2500	Ltr
217	Hotel Shringar	20000	Ltr		20000	Ltr
218	Hotel Charlene	3500	Ltr		3500	Ltr
219	Hotel Naveen Value	25000	Ltr		25000	Ltr
220	Hotel Valentine	2500	Ltr		2500	Ltr
221	Hotel Ashoka Plaza	5000	Ltr		5000	Ltr
222	Hotel Gulmarg	4000	Ltr		4000	Ltr
223	Hotel Rama	2500	Ltr		2500	Ltr
224	Hotel Glen Villa	2500	Ltr		2500	Ltr
225	Hotel Whispering	5000	Ltr		5000	Ltr
226	Hotel Carlton Plaisance	2500	Ltr		2500	Ltr
227	Hotel Raj	3500	Ltr		3500	Ltr
228	Hotel Shiva Continental	6000	Ltr		6000	Ltr
229	Hotel Wild Flower House	2500	Ltr		2500	Ltr
230	Hotel Pharmacy	2500	Ltr		2500	Ltr
231	Hotel Spring	2500	Ltr		2500	Ltr
232	Hotel Tourist Complex	3000	Ltr		3000	Ltr
233	Hotel Radha	15000	Ltr		15000	Ltr
234	Hotel Sapphire	2500	Ltr		2500	Ltr
235	Hotel Beach wood	8666	Ltr		8666	Ltr
236	Hotel Urvashi palace	3000	Ltr		3000	Ltr
237	Hotel Landour Residency	2500	Ltr		2500	Ltr
238	Hotel Shivam Palace	2500	Ltr		2500	Ltr
239	Hotel Shree Badrish Residency	2500	Ltr		2500	Ltr
240	Hotel Mid View	2400	Ltr		2400	Ltr
241	Hotel Karma Villas	3000	Ltr		3000	Ltr
242	Hotel Nature Lap	2500	Ltr		2500	Ltr
243	Hotel Himalayan Breeze	2500	Ltr		2500	Ltr
244	Hotel Plazo	2500	Ltr		2500	Ltr
245	Hotel Sky touch	2500	Ltr		2500	Ltr
246	Hotel Paramanand Residency	2500	Ltr		2500	Ltr
247	Hotel Super Mall Residency	2500	Ltr		2500	Ltr
248	Hotel Royal Mansion	2500	Ltr		2500	Ltr
249	Hotel Queen Plaza	3000	Ltr		3000	Ltr
250	Hotel Landon House	3000	Ltr		3000	Ltr

251	Hotel Anand Plaza	2500	Ltr		2500	Ltr
252	Hotel Kishor Villa	2500	Ltr		2500	Ltr
253	Hotel Valley Vista	3000	Ltr		3000	Ltr
254	Hotel Sun Side	2500	Ltr		2500	Ltr
255	Hotel Blossom	2500	Ltr		2500	Ltr
256	Hotel Kavlok	2500	Ltr		2500	Ltr
257	Hotel City Centre	2500	Ltr		2500	Ltr
258	Hotel JS Inn	2500	Ltr		2500	Ltr
259	Hotel Nothing Hill	2500	Ltr		2500	Ltr
260	Hotel Maya	2500	Ltr		2500	Ltr
261	Hotel Basera	9000	Ltr		9000	Ltr
262	Hotel Nokin House	2500	Ltr		2500	Ltr
263	Hotel Same next	2500	Ltr		2500	Ltr
264	Hotel Seclude	2500	Ltr		2500	Ltr
265	Hotel Macquary Inn	2500	Ltr		2500	Ltr
266	Hotel The Skydrift	2500	Ltr		2500	Ltr
267	Hotel Emal Dugal Villa	2500	Ltr		2500	Ltr
268	Raj Tourist Hotel	2500	Ltr		2500	Ltr
		1758262	Ltr		1758262	Ltr

होटल की सूची जो मसूरी सीमा से बाहर है।

1	Choice Inns And Motels Pvt. Ltd	Dehradun				
2	Devasthali Hotel and Resorts	Dehradun				
3	Devdutt Shikshan sansthan	Dehradun				
5	Hotel Rejpur Heights	Dehradun				
6	Hotel Rejpur Heights	Double				
7	Hotel Sun Rise	Kamakshi Grand				
8	Hotel Surbhi palace India Pvt. Ltd.	No connection				
9	Hotel Tandon Resort Pvt. Ltd	Kempty Road				
11	M s Punarnave Yog Foundation	Kimadi				
12	M s Punarnave Yog Foundation	Kimadi				
16	Vana Enterprises Ltd	Malsi				
17	Divyanash Resort	Dehradun				
24	Bulak Resort	Dehradun				
26	Hotel Prakrti	Tundhar				
29	Hotel Larisa Resort	Dhanolti				
30	MAA Residency guest House	Dehradun				
37	The Uttarayan	Chakrata				

8

प्राकृतिक जल श्रोत के नाम व श्रोत का प्रकार

क0सं0	प्राकृतिक श्रोतों का नाम	श्रोत का प्रकार	टिप्पणी
1	खनाल्टी	स्प्रिंग	मरे पम्प स्टेशन
2	अण्डर क्लिफ	स्प्रिंग	मरे पम्प स्टेशन
3	बांसी	स्प्रिंग	मरे पम्प स्टेशन
4	कण्डीघाट अपर	गधेरा	कण्डीघाट पम्प स्टेशन
5	कण्डीघाट लोअर	गधेरा	कण्डीघाट पम्प स्टेशन
6	रिखोली गाड	गधेरा	कण्डीघाट पम्प स्टेशन
7	कण्डीघाट नाला	गधेरा	कण्डीघाट पम्प स्टेशन
8	न्यूबी श्रोत	स्प्रिंग	मैकेनन पम्प स्टेशन
9	जान मैकेनन	स्प्रिंग	मैकेनन पम्प स्टेशन
10	चमर खड	स्प्रिंग	मैकेनन पम्प स्टेशन
11	भिलाड़ू स्प्रिंग	स्प्रिंग	भिलाड़ू पम्प स्टेशन
12	जिन्सी श्रोत	स्प्रिंग	जिन्सी पम्प स्टेशन
13	कोल्टी खाला	गधेरा	कोल्टी पम्प स्टेशन
14	धोबीघाट श्रोत	स्प्रिंग	धोबीघाट पम्प स्टेशन
15	कम्पनी खड्ड	स्प्रिंग	गुरुत्वीय श्रोत
16	ब्रुक लैण्ड	स्प्रिंग	गुरुत्वीय श्रोत
17	नालापानी	स्प्रिंग	गुरुत्वीय श्रोत
18	परगाखाला	स्प्रिंग	गुरुत्वीय श्रोत
19	डगलसडेल	स्प्रिंग	गुरुत्वीय श्रोत
20	सेन्टोपानी	स्प्रिंग	गुरुत्वीय श्रोत

ANNEXURE-5

क्षेत्रीय कार्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
ई–115, नेहरू कॉलोनी, देहरादून–248001
टेलीफोन नं.–0135–3593200..

UTTARAKHAND
UEPPCB

REGIONAL OFFICE
Uttarakhand Pollution Control Board
E-115, Nehru Colony, Dehradun-248001
E-Mail Id-roueppcb@gmail.com

पत्रांक सं0–यूईपीपीसीबी / आरओडी / NGT-49 / 2023 24/158-47 — दिनांक 18/04/23
पंजीकृत डाक द्वारा

सेवा में,

सदस्य सचिव महोदय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
गौरा देवी पर्यावरण भवन ,
46बी., आई0टी0 पार्क, सहस्त्रधारा रोड
देहरादून।

विषय– मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या–353 / 2022 कार्तिक शर्मा बनाम उत्तराखण्ड राज्य में पारित आदेशों के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या–353 / 2022 कार्तिक शर्मा बनाम उत्तराखण्ड राज्य में पारित आदेश दिनांक 12.01.2023 में पैरा संख्या 16 में मा0 राष्ट्रीय हरित अधिकरण द्वारा आदेशित किया गया कि **16. In the meantime, we also direct that UKPCB shall take steps for determination of Compensation for illegal use of water drawn from Dhobighat Water Spring by the hotels for commercial purpose, list whereof have been submitted as Annexure—2 to the report dated 20.08.2022, in accordance with law. The compensation shall also be determined against the private vendors who have illegally drawn water from the above water stream, in accordance with law.**

तत्क्रम में इस कार्यालय द्वारा मसूरी में स्थापित / सचांलित होटलों एवं जल संस्थान मसूरी से प्राप्त जल वितरण की मात्रा के अनुक्रम में होटलों के द्वारा उपभोग किये जा रहे जल खपत का परीक्षण किया गया। 176 होटलों का परीक्षण कर लिया गया है, परीक्षण किये गये कुल 176 होटलों में से 130 होटलों में जल उपभोग, जल संस्थान मसूरी द्वारा की जा रही आपूर्ति के समकक्ष है तथा 46 होटलों मे जल खपत, जल संस्थान मसूरी द्वारा की जा रही आपूर्ति से अधिक दर्शाया गया है। अवशेष होटलों के जल उपभोग में परीक्षण का कार्य गतिमान है। वर्तमान में जल–वायु अधिनियमों में निर्गत जल–वायु सहमति में जल उपभोग की मात्रा नहीं दी जाती है। अतः जल–वायु सहमति में आवश्यक संशोधन हेतु दिशा निर्देश देना चाहें।

अग्रिम आवश्य कार्यवाही हेतु सादर प्रेषित है।

भवदीय,

(डा0 आर0के0 चतुर्वेदी)
क्षेत्रीय अधिकारी (प्र0)

मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
"गौरा देवी पर्यावरण भवन"
46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून
E-mail : msukpcb@yahoo.com, दूरभाष : 0135-2607092

पत्रांक : यूकेपीसीबी/एच.ओ./सा0–183–568/2023/90, दिनांक 19.04.2023

सेवा में,
क्षेत्रीय अधिकारी
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
ई–115, नेहरू कॉलोनी, देहरादून।

विषयः– मा0 एन0जी0टी0 में योजित मूल आवेदन सं0– 353/2022 कार्तिक शर्मा बनाम उत्तराखण्ड राज्य में पारित आदेशों के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र दिनांक 18.04.2023 का सन्दर्भ ग्रहण करने का कष्ट करें। विषयगत प्रकरण में आपको निर्देशित किया जाता है कि उत्तराखण्ड जल संस्थान द्वारा की जा रही जल उपलब्धता के आधार पर अथवा Approved Source से जल की उपलब्धता के आधार पर होटलों के Consolidated Consent & Authorization (CCA) में आवश्यक संशोधन करना सुनिश्चित करें। संशोधित आदेश/ CCA आदेश में प्रतिदिन जल खपत की मात्रा एवं श्रोत को अवश्य अंकित किया जाये।

भवदीय

(एस0 के0 पटनायक)
सदस्य सचिव

पत्रांक : यूकेपीसीबी/एच.ओ./ सा0–183–568/2023/तद्दिनांकित।
प्रतिलिपिः– श्री पी0 के0 जोशी, पर्यावरण अभियंता/यूनिट हैड गढ़वाल, बोर्ड मुख्यालय, देहरादून को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

सदस्य सचिव

दिनांक 06.03.2023 को उप जिलाधिकारी, मसूरी की अध्यक्षता में कार्यालय उप जिलाधिकारी, मसूरी में मा0 राष्ट्रीय हरित अधिकरण द्वारा मसूरी झील के निकट प्राकृतिक श्रोत से मसूरी स्थित होटलों द्वारा अनियंत्रित रुप से जलापूर्ति पर प्रतिबन्ध लगाने से सम्बन्धित बैठक का कार्यवृत्तः–

बैठक की उपस्थिति

1. श्री नन्दन कुमार, उप जिलाधिकारी, मसूरी।
2. श्री अनुज गुप्ता, अध्यक्ष नगरपालिका परिषद, मसूरी।
3. श्री रजत अग्रवाल, अध्यक्ष व्यापार संघ मसूरी।
4. श्री संजय अग्रवाल, अध्यक्ष, होटल ऐसोसियेसन, मसूरी।
5. श्री मनमोहन सिह मल्ल, पूर्व अध्यक्ष, नगरपालिका परिषद, मसूरी।
6. श्री ओ0पी0 उनियाल, पूर्व अध्यक्ष, नगरपालिका परिषद, मसूरी।
7. श्री मौ0 इमरान, सचिव, झील मस्जिद कमैटी, मसूरी।
8. श्री संदीप कश्यप, ई0ई0 पेय जल निगम, मसूरी।
9. श्री एल0सी0 रमोला, अधिशासी अभियन्ता, उत्तराखण्ड जल संस्थान मसूरी।
10. डा0 आर0के0 चर्तुवेदी, क्षेत्रीय अधिकारी, प्रदूषण नियन्त्रण बोर्ड ।
11. श्री वी0पी0 रतूडी, सहायक अभियन्ता, जल निगम, मसूरी।
12. श्री टी0एस0 रावत, सहा0 अभि0, जल संस्थान मसूरी।
13. श्री सन्दीप साहनी, अध्यक्ष उत्तराखण्ड होटल एसोसियेसन, मसूरी।

बैठक का कार्यवृत्त,

सर्वप्रथम बैठक में उपस्थित बैठक में सभी उपस्थितो को राष्ट्रीय हरित अभिकरण न्यायालय में योजित वाद सख्या 353/2022, कार्तिक शर्मा बनाम उत्तराखण्ड राज्य में पारित आदेश मा0 राष्ट्रीय हरित अधिकरण द्वारा मसूरी झील के निकट प्राकृतिक श्रोत से मसूरी स्थित होटलों द्वारा अनियंत्रित रुप से जलापूर्ति पर प्रतिबन्ध लगाने जाने से अवगत कराया गया।

बैठक में उपस्थित जल संस्थान, मसूरी के अधिकारी द्वारा अवगत कराया गया कि मसूरी झील के समीप प्राकृतिक श्रोत से मसूरी स्थित होटलों आदि संस्थानो को नियंत्रित रुप से जलापूर्ति करने हेतु दो कर्मचारियो की तैनाती की जायेगी तथा 38.78 पैसा प्रति लीटर के अन्तर्गत जल मूल्य वसूला जायेगा। तथा केवल रात्रि में ही जलापूर्ति की अनुमति प्रदान की जायगी दिन के समय मसूरी झील के प्राकृतिक श्रोत से जलापूर्ति पूर्णतया प्रतिबधित रहेगी। मसूरी नगर में 14 एम.एल.डी. की जलापूर्ति की अतिरिक्त आवश्यकता है। बैठक को अवगत कराया गया कि पूर्व में 3 ईच की लाईन से प्राकृतिक श्रोत से मसूरी झील स्थित पम्पपिंग स्टेशन तक जल आपूर्ति की जाती है।

इसके अतिरिक्त जल संस्थान के अधिकारी द्वारा अवगत कराया गया कि दोपहर के समय क्यारकुली स्थित प्राकृतिक श्रोत से जलापूर्ति की जा सकती है जिसका मूल्य ग्राम पंचायत क्यारकुली द्वारा वसूला जायेगा।

प्रदूषण नियन्त्रण बोर्ड के अधिकारी द्वारा बैठक को अवगत कराया गया कि वर्तमान में मसूरी झील प्राकृतिक श्रोत से जलापूर्ति किये जाने वाले पानी का "ग्रेड डी" है जिसमें सुधार करने हेतु मा० राष्ट्रीय हरित अभिकरण द्वारा निर्देशित किया गया है। उक्त पानी के ग्रेड में सुधार करते हुये "ग्रेड बी" तक पहुचाने हेतु आवश्यक कार्यवाही करते हुये धोबीघाट के समस्त सीवर की व्यवस्था जल संस्थान द्वारा की गयी है किन्तु कुछ घरो द्वारा अभी तक कनेक्शन नहीं लिये गये है जिसपर बैठक में रोष व्यक्त किया गया तथा जल संस्थान के अधिकारियो को निर्देशित किया गया कि जल्द से जल्द उक्त के सम्बन्ध में आवश्यक कार्यवाही करना सुनिश्चित करे।

बैठक में धोबीघाट से आये धोबीघाट समिति के पदाधिकारियो द्वारा अवगत कराया गया कि मसूरी झील प्राकृतिक श्रोत से पूर्व में भी वर्ष 1998 में प्राकृतिक बहाव को छोडकर जलापूर्ति किया जाना तय किया गया था किन्तु अब फिर से उक्त श्रोत से जलापूर्ति किया जाना न्यायोचित नहीं है बैठक में जल संस्थान के अधिकारियो द्वारा अवगत कराया गया कि यमुना पम्पिग योजना से जलापूर्ति के पश्चात उक्त प्राकृतिक श्रोत से जलापूर्ति को कम कर दिया जायेगा तथा आवश्यकता पडने पर ही जलापूर्ति की जायेगी। जल संस्थान द्वारा प्रस्तुत जल मूल्य पर चार्चा की गयी।

अतः उक्त निर्देशो के साथ बैठक का समापन किया गया बैठक के कार्यवृत्त की प्रतिलिपि सम्बन्धित विभागो को उपरोक्तानुसार कार्यवाही हेतु प्रेषित।

(नन्दन कुमार) भा०प्र०से०
ज्वाईन्ट मजिस्ट्रेट/
ok उप जिलाधिकारी, मसूरी।

कार्यालय उप जिलाधिकारी, मसूरी।

संख्या 13 /ना०ना०(म०)/2022 दिनांक 9 मार्च, 2023

प्रतिलिपिः– निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषितः–

1– जिलाधिकारी, देहरादून को सादर सूचनार्थ प्रेषित।
2– अध्यक्ष, नगरपालिका परिषद, मसूरी को सूचनार्थ प्रेषित।
3– श्री मानमोहन सिह मल्ल, पूर्व अध्यक्ष, नगरपालिका परिषद, मसूरी।
4– श्री ओ०पी० उनियाल, पूर्व अध्यक्ष, नगरपालिका परिषद, मसूरी।
5– अध्यक्ष, व्यापार संध, मसूरी।
6– अध्यक्ष, होटल ऐसो०, मसूरी।
7– अध्यक्ष, धोबीघाट समिति, मसूरी।
8– अधिशासी अभियन्ता, जल सस्थान, मसूरी को अनुपालनार्थ प्रेषित।
9– अधिशासी अभियन्ता, पेय जल निगम, मसूरी–देहरादून को अनुपालनार्थ प्रेषित।
10– अधिशासी अधिकारी, नगरपालिका परिषद, मसूरी को अनुपालनार्थ प्रेषित।
11– क्षेत्रीय अधिकारी, प्रदूषण नियन्त्रण बोर्ड, देहरादून।
12– नायब तहसीलदार, मसूरी को अनुपालनार्थ प्रेषित।

ज्वाईन्ट मजिस्ट्रेट/
ok उप जिलाधिकारी, मसूरी।